

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2018 &
IA NOS. 984 OF 2017**

Dated: 12th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Photon Suryakiran Pvt Ltd.

...Appellant(s)

Vs.

Gulbarga Electricity Supply Company Ltd &

...Respondent(s)

Anr.

Counsel for the Appellant(s)

:

Ms. Anuradha Mukherjee
Ms. Shikha Tandon
Ms. Pallavi Rao
Mr. Robin Grover

Counsel for the Respondent(s)

:

Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1

ORDER

Learned counsel for respondent No.1 seeks two weeks more time to file reply. Time is granted. He may file reply on or before 27.09.2018 along with IA, with advance copy to the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **01.11.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**